

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1522
ANSWERED ON:04.03.2015
BIOMETRIC ATTENDANCE SYSTEM
Rao (Avnithi) Shri Muthamsetti Srinivasa

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether there is a strong resistance to Biometric Attendance System (BAS) across the country;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the details of the Government offices where BAS has been introduced so far?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) & (b): The Government has decided to use an AADHAR Enabled Bio-metric Attendance System (AEBAS) in all offices of the Central Government, including attached / sub-ordinate Offices, in India. There is no change in the instructions relating to office hours, late attendance etc. Biometric attendance system is only an enabling platform. A copy of the Office Memorandum dated 21.11.2014 regarding introduction of AEBAS issued by the Government is at Annexure.

As per the available information, there is a difference between the number of registered employees and number of employees marking their attendance. This Department has issued fresh instructions to all Ministries that necessary directions may be issued to all employees to mark their attendance in the Biometric Attendance Portal on regular basis.

(c): As per the available information, the present status of implementation of the biometric attendance system is as under:

Sr.No	Type of Organiza- tions	No of organi- zations where employees are registered but attendance not started	No of organi- zations where employees are boarded but yet to complete formalities for registration	No of organi- zations on employees are boarded but yet to complete formalities for registration	Total
-------	----------------------------	--	--	---	-------

1	Central Government Organizations in Delhi	293	67	129	489
2	Central Government Organizations outside Delhi	76	211	661	948
	Total	369	278	790	1437

ANNEXURE

No: 11013/9/2014- Estt (A-III)

Government of India

Ministry of Personnel, Public Grievances, & Pensions

New Delhi, dated 21st November 2014.

OFFICE MEMORANDUM

Sub: Introduction of AADHAR Enabled Bio-metric Attendance System

It has been decided to use an AADHAR Enabled Bio-metric Attendance System (AEBAS) in all offices of the Central Government, including attached/ sub-ordinate Offices, in India. The system will be installed in the offices located in Delhi/ New Delhi by 31st December 2014. In other places this may be installed by 26th January 2015.

2. The equipment will be procured by the Ministries/ Departments as per specifications of Deity on DGS&D Rate Contract from authorized vendors. The expenditure will be met by the Ministries/ Departments concerned under their O.E. The manual system of attendance may be phased out accordingly.

3. The Department of Electronics and Information Technology (Deity) will provide the technical guidance for installing the system. The equipment already procured by Deity have a built in AMC of three years. The Ministries/ departments may ensure that the equipment being procured by them have similar provision.

4. Biometric attendance system is only an enabling platform. There is no change in the instructions relating to office hours, late attendance etc. which will continue to apply. As per extant instructions, (contained in DoPT O.M. No: 28034/8/75- Estt-A dated 04-07 1975; No:28034/10/75-Estt-A dated 27-08-1975; No: 28034/3/82 "Estt-A dated 05-03-1982) half a-day's Casual Leave should be debited for each day of late attendance, but late attendance upto an hour, on not more than two occasions in a month, and for justifiable reasons may be condoned by the competent authority. In addition to debiting Casual Leave (or Earned Leave, when no CL is available). Disciplinary action may also be taken against government servants who are habitually late. Early leaving is also to be treated in the same manner as late coming.

5. These orders come into force with immediate effect.

6. All Ministries/ Departments are requested to bring this to the notice of all concerned.

(J.A aidyanathan)

Director (Establishment)

Tel: 23093179

To:

All Ministries/ Departments (As per standard list)